

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 611/2021 -43 - Preferential transaction -For seeking appropriate directions IA 921/2020 IA 592/2022 IA 864/2022 - seeking Execution IA 1201/2022 Company Appeal/24/2022 Company Appeal/26/2022 IA 1383/2022 IA 534/2023 Company Appeal/16/2023 IA 1814/2023 IA 720/2020 In C.P.(IB) 1202/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024

NAME OF THE PARTIES: - KSS Petron Pvt. Ltd.

Section: 60 (5) Sec 42 U/s 10 of (IBC)

ORDER

Adv. Anand Das appeared for the Applicant in CA/24/2022 and CA/26/2022 through VC. Adv. Ruchita Jain i/b Devanshu P. Desai appeared for the applicant in IA.No.1201/2022 through VC. Adv. Ankita Pawar appeared for the Respondent in IA.No.534/ 2023 through VC. Adv. H G Khambete appeared for the Respondent in IA.No.534/2023 through VC. Adv Nikhil Rajani appeared for Applicant in IA.No.592/2022 and for Respondent in IA.No.611/2021 through VC. Adv Sandeep Bajaj appeared for the Liquidator through VC. Due to paucity of time the matter could not be taken up. List this matter on **20.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)